

Annexure-8

Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 26/10/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Lakshmi Cotton Traders	12-08-2024	2,02,47,560/-	41,76,466/-	Operational Creditor	NA	NA	No	NA	NA	NA	1,60,71,094/-	-	The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
2	Maram Cotton Syndicate	12-08-2024	66,08,189/-	25,82,336/-	Operational Creditor	NA	NA	No	NA	NA	NA	40,25,853/-	-	The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
3	Om Shanthi Commodities	12-08-2024	1,06,20,773/-	64,10,411/-	Operational Creditor	NA	NA	No	NA	NA	NA	42,10,362/-	-	The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
4	Parvathi	12-08-	87,74,61	85,15,0	Operatio	NA	NA	No	NA	NA	NA	2,59,580/-	-	The claim was

	Parameswara Cotton Traders	2024	4/-	33/-	nal Creditor							-		admitted based on the decree passed by the Hon'ble Court of IV Additional District Judge, Guntur in OS No.110 of 2021. The balance claim could not be collated as per the computation made by the RP. Although the Suspended Management did not challenge the aforesaid decree, it has raised an objection to the amount of the admitted claim, stating that it exceeds the outstanding amount in the Corporate Debtor's audited financial statements as on the Insolvency Commencement Date. Accordingly, the admitted claim remains subject to any legal recourse that the Suspended Management may choose to pursue.
5	Samanvitha Cotton Traders	12-08-2024	52,66,089/-	14,05,225/-	Operational Creditor	NA	NA	No	NA	NA	NA	38,60,864/-	-	The balance claim could not be collated as the claimant failed to submit any

														supporting documents to substantiate the claim
6	Saraswati & Co	12-08-2024	1,64,82,494/-	38,65,065/-	Operational Creditor	NA	NA	No	NA	NA	NA	1,26,17,429/-	-	The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
7	Sri Priyanka Cotton Mill	12-08-2024	3,22,83,508/-	1,23,22,037/-	Operational Creditor	NA	NA	No	NA	NA	NA	1,99,61,471/-	-	The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
8	Tayal Ventures	13-08-2024	40,76,180/-	28,00,000/-	Operational Creditor	NA	NA	No	NA	NA	NA	12,76,180/-	-	RP collated the claim under Regulation 14 of the IBBI (CIRP) Regulations, 2016, on a best estimate basis, based on information made available on record by the Creditor and the suspended management. The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim.
9	Apex	13-08-	3,78,81,8	52,81,9	Operatio	NA	NA	No	NA	NA	NA	3,25,99,8	-	The balance claim

	Corporation	2024	32/-	76/-	nal Creditor							56/-		could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
10	Sree Tirumala Cotton Corporation	30-09-2024	3,76,67,189/-	0/-	Operational Creditor	NA	NA	No	NA	NA	NA	3,76,67,189/-	-	Claim not collated due to pre-existing dispute and counterclaim by Corporate Debtor, lack of supporting documents for interest on operational debt, and absence of loan agreement or basis for financial debt.
	Total		17,99,08,428/-	4,73,58,549/-		0	0		0	0	0	13,25,49,879/-	-	